

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CA (CAA) No. 694/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3<sup>RD</sup> AUGUST, 2018, 10:30 A.M

Name of the Company	Rajshree Devcons Pvt. Ltd. & Anr.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Palita Prabou Bishwal (Adv.) } For  
2) Anil Chandhuri (Adv.) } Petitioner
- Anil Chandhuri  
3/8/18.

S.No.05 – CA (CAA) No.694/KB/2018– Rajshree Devcons Pvt. Ltd. & Anr.

**ORDER**

Ld. Counsel appeared on behalf of the petitioner.

Perused the records.

Fixed for further consideration on **Thursday, 6<sup>th</sup> September, 2018.**

A yellow rectangular sticky note is placed over the signature area. It contains the handwritten initials 'sd' in black ink. A blue pen stroke is visible at the bottom right corner of the note.

(Madan B. Gosavi)  
Member (Judicial)